MINISTRY OF HOME AFFAIRS

OFFICE OF THE REGISTRAR GENERAL, INDIA

NOTIFICATION

New Delhi, the 2nd April, 2009

S.O. 929(E).—In exercise of the powers conferred by Section 17A of the Census Act, 1948 (37 of 1948), the Central Government hereby extends the provisions of the said Act, for conduct of pre-test of Census of India 2011. The pre-test shall be conducted from 28th June, 2009 to 17th August, 2009 in all the States and Union Territories.

[F. No. 97/2009-CD (CEN)]

D. K. SIKRI, Registrar General and Census Commissioner, India